

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE G.GIRISH

MONDAY, THE 29TH DAY OF JUNE 2026 / 8TH ASHADHA, 1948

WP(CRL.) NO. 548 OF 2026

PETITIONER:

ATHUL MC
AGED 28 YEARS
S/O SREEDHARAN, AMBU NIVAS, CHENDAYAD P.O, PUTHUR,
KANNUR, PIN - 670692

BY ADVS.
SRI.D.FEROZE
SRI.K.A.ABIDALI
SMT.JANET VARGHESE
SHRI.ADARSH A.

RESPONDENTS:

- 1 STATE OF KERALA
REP. BY HOME SECRETARY, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695001
- 2 STATE POLICE CHIEF
POLICE HEADQUARTERS, THIRUVANANTHAPURAM,
PIN - 695010
- 3 THE SUPERINTENDENT OF POLICE
OFFICE OF SUPERINTENDENT OF POLICE, TALAP, KANNUR,
KERALA, PIN - 670002
- 4 STATION HOUSE OFFICER
RAILWAY POLICE STATION, KANNUR, RAILWAY STATION RD,
THAVAKKARA, KANNUR, KERALA, PIN - 670001

SRI. GITHESH.R, SR. PUBLIC PROSECUTOR

THIS WRIT PETITION (CRIMINAL) HAVING COME UP FOR
ADMISSION ON 29.06.2026, THE COURT ON THE SAME DAY DELIVERED
THE FOLLOWING:



2026:KER:46639

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JUDGMENT

The learned counsel for the petitioner sought permission to withdraw this Writ Petition.

Permission granted.

The Writ Petition is closed as withdrawn.

Sd/-

**G.GIRISH
JUDGE**

IAP



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APPENDIX OF WP(CRL.) NO. 548 OF 2026

PETITIONER'S EXHIBITS:

Exhibit P1	TRUE COPY OF THE FIR IN CRIME NO.67/2026 REGISTERED BY THE KANNUR RAILWAY POLICE STATION
Exhibit P2	A TRUE COPY OF THE REPRESENTATION ALONG WITH THE RECEIPT DATED 28.02.2026 SUBMITTED BY THE PETITIONER'S MOTHER BEFORE THE 2ND RESPONDENT